



भारतीय दूरसंचार विनियामक प्राधिकरण
TELECOM REGULATORY AUTHORITY OF INDIA

महानगर दूरसंचार भवन, जवाहर लाल नेहरू मार्ग,
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Dated: the 5th February, 2015

DIRECTION

Subject: Direction under section 13, read with sub-clause (i) of clause (b) of sub-section (1) of section 11, of the Telecom Regulatory Authority of India Act, 1997 to comply with the instructions issued by the Department of Telecommunications on short codes and use of special characters.

F.No.411-4/2014-NSL-I- Whereas the Telecom Regulatory Authority of India [hereinafter referred to as the Authority], established under sub-section (1) of section 3 of the Telecom Regulatory Authority of India Act, 1997 (24 of 1997) (hereinafter referred to as TRAI Act, 1997), has been entrusted with discharge of certain functions, inter alia, to ensure compliance of terms and conditions of license; fix the terms and conditions of inter-connectivity between the service providers; ensure technical compatibility and effective interconnection between different service providers and to protect interest of the consumers of telecommunication services etc.;

2. And whereas the Department of Telecommunication (hereinafter referred to as DoT) has, vide its letter No. 16-7/2006-BS.II, dated the 23rd May, 2006, permitted use of special characters such as *, #, \$ etc. from subscriber's terminal within the network of Unified Access Services Licensee, Cellular Mobile telephone Service Licensee and Basic Service Licensee for provisioning of intra-network value added services or accessing or provisioning of high speed data services (A copy of the letter dated 23rd May, 2006 is annexed as **Annexure-A**);

3. And whereas DoT has, vide its Office Memorandum No. 16-3/2003-BS.II/Vol. VI dated the 30th November, 2006, directed all Unified Access Service Provider, Basic Telephone Service Providers and Cellular Mobile Service Providers to use level '5' for allocation of short codes to the content providers including SMS based services within their network (a copy of the O.M. dated the 30.11.2006 is annexed as **Annexure-B**);

